

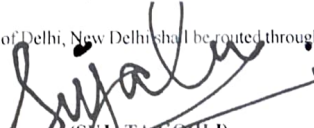
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**ORDER**

In supersession of all earlier orders, the following Judicial Officers are hereby designated as Officer In-charges of the Branches as mentioned against their names with immediate effect in addition to work already assigned to them -

| S No | Name of the Branch(s)  | Officer In-Charge(s)   | Link Officer In-Charge(s)                                  |
|------|--|--|--|
| 1    | Leave Sanctioning Authority of the Officers of DHS and DJS except himself. | Sh. Chandra Gupta, Presiding Officer, Industrial Tribunal-01 | Sh. Rajiv Mehra, Presiding Officer, Industrial Tribunal-02 |
| 2    | Administration I, II & III   | Sh. Vimal Kumar Yadav, Spl. Judge (PC Act) (CBI)-01          | Sh. Ajay Kumar Kular, Spl. Judge (PC Act) (CBI)-09         |
| 3    | Judicial   | Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-05              | Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI)-16            |
| 4    | R & I and RTI  | Sh. Ajay Kumar Kular, Spl. Judge (PC Act) (CBI)-09           | Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI)-16            |
| 5    | Accounts, Fine & Audit and Cash  | Sh. Anurag Sam, Spl. Judge (PC Act) (CBI)-11                 | Sh. Sanjay Bansal, Spl. Judge (PC Act) (CBI)-16            |
| 6    | General  | Sh. Vimal Kumar Yadav, Spl. Judge (PC Act) (CBI)-01          | Sh. Ajay Kumar Kular, Spl. Judge (PC Act) (CBI)-09         |
| 7    | Pool Car   | Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI)-07         | Ms. Veena Rani, Presiding Officer, Labour Court            |
| 8    | Care Taking  | Ms. Nirja Bhatia, Spl. Judge (PC Act) (CBI)-03               | Sh. Pulastya Pramaehala, Spl. Judge (PC Act) (CBI)-13      |
| 9    | Stationery   | Sh. Harish Kumar, Spl. Judge (PC Act) (CBI)-20               | Sh. Vinay Singhal, Presiding Officer, Labour Court         |
| 10   | Copying Agency   | Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-05              | Sh. Virender Bhatt, Spl. Judge (PC Act) (CBI)-15           |
| 11   | Vigilance and Litigation   | Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-05              | Sh. Bharat Parashar, Spl. Judge (PC Act) (CBI)             |
| 12   | PRO/Facilitation Centre  | Sh. Virender Bhatt, Spl. Judge (PC Act) (CBI)-15             | Sh. Pawan Kumar Matto, Presiding Officer, Labour Court     |
| 13   | Record Room (Sessions) and Digitization                                    | Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI)            | Sh. Vinay Singhal, Presiding Officer, Labour Court         |
| 14   | Computer   | Sh. Harish Kumar, Spl. Judge (PC Act) (CBI)-20               | Sh. Ajay Gulati, Spl. Judge (PC Act) (CBI)-12              |
| 15   | Library  | Dr. Ajay Gulati, Spl. Judge (PC Act) (CBI)-12                | Sh. Vinay Singhal, Presiding Officer, Labour Court         |
| 16   | Leave for Staff  | Sh. Nirja Bhatia, Spl. Judge (PC Act) (CBI)-03               | Sh. Balwant Rai, Spl. Judge (PC Act) (CBI)-19              |
| 17   | Bail and Filing Section.   | Sh. Harish Kumar, Spl. Judge (PC Act) (CBI)-20               | Sh. Vinay Singhal, Presiding Officer, Labour Court         |

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned

  
(S. J. T. A. O. M. I.)

Principal District & Sessions Judge-cum-  
Spl. Judge (PC Act) (CBI)  
Rouse Avenue District Court, New Delhi.

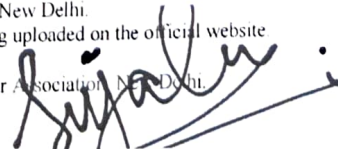
No. \_\_\_\_\_/Gaz./RADC/Gaz./2020/E-14696-14758 Dated, Delhi the 24.09.2020

Copy forwarded digitally for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Copy forwarded digitally for information and necessary action to:-

1. All the Judicial Officers, Rouse Avenue District Court, New Delhi.
2. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
3. In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website.
4. The P.S./Reader of the undersigned.
5. The Honorary Secretary, Rouse Avenue District Court Bar Association, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.

  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC Act) (CBI)  
Rouse Avenue District Court, New Delhi.